CORRIGENDUM TO PUBLIC ANNOUNCEMENT
For the attention of the Shareholders of

SCANA COLOR (INDIA) LIMITED

(formerly known as LAXMANKUMAR BIRLA TRADING LIMITED)

(Regd. Office: 125, T.V. Industrial Estate, Opp. Hind Cycles, Pandurang Budhakar Marg, Worli, Mumbai 400 025) Tel.: 022-32934546; Fax:022-28609040

This is a corrigendum to the Public Announcement (PA) dated January 23, 2007 being issued by the Manager to the Offer, Aryaman Financial Services Limited for and on behalf of Mr. Rajesh G. Mehta and Mrs. Bhavna R. Mehta ("Acquirers") to the Shareholders of SCANA COLOR (INDIA) LIMITED ("Target Company") ("Offer"), pursuant to Regulation 10 and 12 and other provisions of Chapter III and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) (SAST) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations"). The terms used but not defined in this corrigendum shall have the same meaning assigned to them as in PA. The following changes have been made in the original Public Announcement:

1. Under the head - **1. "The Offer"** read the following addition/modifications:
   - (iii) The acquirers proposed to acquire minimum 6,00,000 (Six lacs) equity shares representing 20% of the voting capital of SCIL from the existing shareholders through the **Open Offer** at the rate of **Rs.7 (Rupees Seven)** per equity share for each fully paid up share.
   - (iv) The shares of the Target Company are listed on The Stock Exchange Mumbai, The Stock Exchange Ahmedabad and The Stock Exchange Hyderabad. The shares are frequently traded on Bombay Stock Exchange as per explanation given under Regulations 20(5) of the SEBI (SAST) Regulations, 1997. (Source: www.bseindia.com)
   - (v) The **Offer Price** of **Rs.7/- (Seven)** has been arrived as per the Regulations 20(4) of SEBI (SAST) Regulations, 1997 after taking into account of the followings:
     - (a) The negotiated price under the agreement which in this case is Rs. 2.00/- (Two) per share for fully paid - up shares (Regulation 14(1)).
     - (b) The highest price paid by the Acquirers during the last 26 weeks period from the date of PA is Rs.2/- (Rupees Two) as per Regulation 20(4) (b).
     - (c) The **Offer Price (Rs. 7/-)** is greater than highest of
       - i). The average of the weekly high and low closing prices of shares of the Target Company on BSE for the last 26 weeks is Rs. 4.18 (Four Rupees Eighteen Paise); or
       - ii). The average of the daily high and low closing prices of the share of the Target Company on BSE for the last two weeks period prior to PA is Rs.6.76 (Six Rupees and Seventy Six Paise) (Source: www.bseindia.com)
2. Under the head - **8. "Financial Arrangement"** read the following addition/ modifications:
   - ii). The maximum purchase consideration payable by the Acquirer in the case of full acceptance of the offer is **Rs. 42 Lacs** (Rupees Forty Two Lacs Only). The Acquirers have given a bank guarantee in favour of Merchant Banker from The Jammu and Kashmir Bank Limited, Branch: Mohammad Ali Road, 55, Noor Mahal CHS, Mumbai – 400 003 of **Rs. 11 Lacs** (Rupees Eleven Lacs only) towards escrow amount i.e. more than 25% of the total consideration payable as per Regulations 28(2)(a) and 28(4)(b) of SEBI (SAST) Regulations 1997.

Further the Acquirers have deposited Rs.45,000 (Rupees Forty Five Thousand) in cash, representing more than 1% of the total consideration under Open Offer with State Bank of India, Branch: Nariman Point, Mumbai – 400 021 as required under Regulation 28(10) of SEBI (SAST) Regulations,1997 as and by way of security for fulfillment of the obligations under the Regulations by the Acquirers.

The Acquirer accepts full responsibility for the information contain in this Revised PA and also for obligation of the Acquirer laid let down in the Regulations and any subsequent amendments made thereof.

Copy of Revised PA may also be available on SEBI's Website. www.sebi.gov.in

Issued by the Manager to the Offer for and on behalf of the Acquirers

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Date : 02.02.2007